[Enalish]

Correctly Medes

Fake Notes

2074. DR. ULHAS VASUDEO PATIL: SHRI PRASAD BABURAO TANPURE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether attention of the Government has been drawn to the news item captioned "Fake Note racket flourishes in Mangalore" appearing in the 'Indian Express' dated January 15, 1999;
 - (b) if so, the facts thereof; and
- (c) the steps taken by the Government to stop circulation of fake currency notes?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) Yes, Sir.

- (b) Information is being collected and will be laid on the Table of the House.
- (c) 'Public Order' and 'Police' are State subjects as per the Constitution of India. The registration, investigation and detection of crimes as well as the prevention of crimes are essentially the responsibility of the State Governments.

The Reserve Bank of India issues press releases, from time to time, to enable the public to distinguish between genuine and fake currency notes. In order to combat counterfeiting, currency notes are now printed with additional security features. The Central Bureau of Investigation has created a Special Unit for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant so as to ensure that such currency notes are not smuggled into the country.

Bullet Proof Jackets

2075. DR. BIZAY SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Recovery of bullet-proof jackets baffles Police" appearing in the 'Delhi Times' dated November 25, 1998;

- (b) if so, the details thereof;
- (c) whether some jackets were recovered from the farmhouse in Mehrauli. Delhi: and
- (d) if so, the steps taken by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

- (b) Delhi Police recovered seven bullet proof jackets in four separate cases registered during 1998.
- (c) and (d) No, Sir. However, three out of the seven bullet proof jackets recovered during 1998 were seized from C-30, Mayfair Gardens, Hauz Khas, New Delhi. Investigation into this case has been transferred to Central Bureau of Investigation.

Chanellising Energies of Youth Develope

2076. DR. T. SUBBARAMI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government are finalising the modalities of a new scheme to be launched in January for chanellising the energies of young for nation-building with the Government of Andhra Pradesh:
- (b) if so, whether any concrete programme of action plan has been prepared by the both Central and State Government;
 - (c) if so, the details thereof;
- (d) the extent to which the modulities have been finalised; and
- (e) the total amount likely to be spent in implementing this scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) No, Sir.

(b) to (e) Do not arise.

372-62

Formation of Technologies of Pesticides

2077. SHRIMATI SHEELA GAUTAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

280

(a) the names and details of environment friendly formulation technologies of pesticides which have been developed by the Institute of Pesticides Formulation Technology, Gurgaon, as on date;

Written Answers

279

- (b) whether the developed technologies has been commercialised:
- (c) if so, the norms of such transfer, party/product-wise:
- (d) whether the Institute has identified advance sophisticated plant and machinery for such insecticides/ pesticides formulations in the country for small sector;
- (e) if so, the details thereof alongwith the details of manufacturers and tentative cost thereof: and
- (f) if so, the details of such machinery alongwith details of supplier and tentatively cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) The various environment friendly pesticide formulation technologies developed by the Institute are as follows:

- (i) Suspension Concentrates (SC)
- (ii) Concentrated Emulsion (EW) and Micro Emulsion
- (iii) Suspo Emulsions (SE)
- (iv) Water Dispersible Granules (WG)
- (v) Controlled Release Formulation (CS)

These formulation technologies are free from dust, easy to handle, less phyto toxicity, non flammable and are safer to handle.

(b) The various formulation technologies which have been commercialised by the Institute are as follows:

Carbendazin 85 WG (Fungicide)

Sulphur 52 SC (Fungicide)

Isoproturon 75 WG (Herbicide)

Monocrotophos 36 SL/ME (Insecticide)

Endosulfan 50 EC (Insecticide)

Malathion 50 WP (Insecticide)

Chlorpyriphos 40 SC (Insecticide)

Captan 83 WG (Fungicide)

Cypermethrin 40 WG (Insecticide)

Isoproturon/Diclofopmethyl

25:25 WP (Herbicide)

Isoproturon 80/75 WG (Herbicide)

The terms of technology transfer are based on approved prevailing tariff rate of the IPFT at the time of technology transfer. Scope of technology transfer includes demonstration of the process to the sponsor, supply of samples of the product, conforming to the specifications of the product.

(c) to (f) The Institute has identified advanced sophisticated plant and machinery for the manufacture of Suspension Concentrates and Water Dispersible Granules formulations. It has also identified the manufacturers of the desired plant and machinery in the world market. The required plant and machinery is not being manufactured in the country.



Consumption of Sugar

2078. SHRI SUDHIR GIRI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) the per capita consumption of sugar during Seventh and Eighth Five Year Plan periods separately;
 and
- (b) the demand/supply position and the rate increased in PDS and open market during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The per capita consumption of sugar excluding the sugar imported under Open General Licence (OGL) at the end of Seventh and Eighth Five Year Plan periods was 12.30 Kgs./annum and 14.60 Kgs/annum respectively.

(b) While the quota for Public Distribution system (PDS) is fixed, the demand requirement of freesale quota is determined having regard to available stocks, prevailing prices, availability of other sweetening agents etc. and